## **Declaration of Assets and Liabilities**

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2	I,PAWAN KISHORE SHARMA, Son ofLATE LAKSHMI KANT SHARMA,	,
1013	aged38 years, belonging toBIHAR VIDHAN SABHA, SECRETARIAT	
91	service and presently working asLIBRARY ATTENDENT	
15	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
ALL C	myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S) MINU KUMARI	Dependant-1 PAMI KUMARI	Dependant-2 PREM KISHORE	Dependant-2 PRAMIT KISHORE	
(i)	Cash	20,000/-	25,000/-	NIL	NIL	NIL	
(ii)	Financial Institutions And Non-Banking Financial Companies  ii) Bonds, Debentures and Shares in companies  NIL		50,000/-	NIL	NIL	NIL	
(iii)			d Shares in				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Sons, NSS, Savings, NIL LIC 150 SIP- 48		SUKANYA SAMRIDHI YOJANA 12000/YEAR	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)  HERO PASSION PRO, BR01CY2652  BAJAJ DISCOVER BR01BV0985		NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD 25G	GOLD 150G SILVER 425G	25G	10G	10G	
vii)	Other assets, such as values of claims / interests	HOUSE HOLD 65000	HOUSE HOLD 3,10,000	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	42 DECIMAL PLOT ON ROAD IN VILLAGE	NIL			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL		NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

(a) (i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation	SBI, BIHAR VIDHAN MANDAL, PATNA	6,35,331/-
institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation		
(a) dues to departments dealing with government accommodation		
<ul><li>(b) dues to departments dealing with supply of water</li></ul>	NIL	
(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NOBWQPS4361F ACK NO 892797470230724	PAN NODFNPK9299J ACK NO 144532820280724
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

GPF/CPF/PRAN No.	:-	11	0105	36563	9					
Gender	:-	М	(M)	/F)			20			
Date of Birth	:-	1	5	0	7	1	9	8	7	(DD/MM/YYYY)
				(A /D/O	,					
Class/Group	:-	С	(	(A/B/C	()					
Cadre	:-		ВІНА	R LEG	SISLAT	ΓIVE	ASSE	MBLY	SECR	ETARIAT
		(Full Na	me e.	g. B.A.	SBih	ar Ad	minist	rative	Service	9
		B.S.S.	- Biha	r Secre	etariat	Servi	ce etc.	.)		
Home District	:-	внојри	R							
I hereby de knowledge and be		that th	ie ab	ove d	etails	are	true	to th	e best	of my
				G:		-	1001	- 1-	F.B.	< 81mi
				Sign	ature				8	
				Nam	ne of E	mplo	oyee:.	PAW	AN KI	SHORE SHARMA

Note:

Place:.....PATNA.....

Date:.....

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Designation:.....LIBRARY ATTENDENT.....

Department:....LIBRARY.....